REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

श्री मिथलेश कुमार (उत्तर प्रदेश): महोदय, मैं 'चक्रवात ताउते के दौरान पश्चिमी अपतटीय दुर्घटना के विशिष्ट संदर्भ में सार्वजनिक क्षेत्र की तेल कंपनियों के तेल प्रतिष्ठानों की संरक्षा और सुरक्षा' विषय पर पेट्रोलियम और प्राकृतिक गैस संबंधी स्थायी समिति (2022-23) के तेरहवें प्रतिवेदन (सत्रहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में सोलहवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON ENERGY

डा. सुधांशु त्रिवेदी (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित ऊर्जा संबंधी संसदीय स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (i) Action-taken by the Government on the recommendations/ observations contained in Chapter—I of the Twenty-eighth Report (Seventeenth Lok Sabha) of the Committee on action taken by the Government on the recommendations/observations contained in its Seventeenth Report (Seventeenth Lok Sabha) on 'Action Plan for achievement of 175 GW Renewable energy Target';
- (ii) Action-taken by the Government on the recommendations/ observations contained in Chapter—I of the Twenty-ninth Report (Seventeenth Lok Sabha) of the Committee on action taken by the Government on the recommendations/observations contained in its Eighteenth Report (Seventeenth Lok Sabha) on 'Development of Coal Blocks allocated to Power Sector Companies'; and
- (iii) Action-taken by the Government on the recommendations/ observations contained in Chapter-I of the Thirtieth Report (Seventeenth Lok Sabha) of the Committee the Government on action taken by recommendations/observations contained in its Nineteenth Report (Seventeenth Lok Sabha) on 'Delay in Execution/Completion of Power Projects by Power Sector Companies'.